

Annexure-7

Name of the corporate debtor: CHD Developers Limited; Date of commencement of CIRP: 05.09.2022; List of creditors as on: 12.01.2024

List of operational creditors (Government dues)

S. No.	Details of claimant			Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC					
1	CBDT, Excise & Taxation	Central	Pratap Kundu (Excise & Taxation Officer, Ward-1, O/o Dy. ETC(ST), Karnal.)	-	2,684,710.00	2,684,710.00	Operational	NO	NA	-	-	-	-	-
2	CBDT, Excise & Taxation	Central/State	Office of the assistant of Commissioner (GST Deptt)	-	1,393,396.00	1,393,396.00	Operational	NO	NA	-	-	-	-	-
					4,078,106.00	4,078,106.00								